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Registration No: IBI/IPA-001/IP-P01912/2019-2020/12962

**ANNEXURE 1: CLAIMS OF SECURED FINANCIAL CREDITORS**

Name of the corporate debtor: RDH Technologies Private Limited

Date of commencement of liquidation: 09.11.2021

List of Financial creditor as on 18.01.2022

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security/Interest	Amount covered by guarantee					
1	Punjab National Bank	AACP0165G	04/12/2021	54,04,34,418.63	0.00	Financial Creditor	100%	100%	NA	100%	58.78%	NA	NIL	54,04,34,418.63	The admitted amount of claim might undergo change depending upon the records or information available with the liquidator and shall be updated in due course.

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
- The claim admitted is subject to further scrutiny based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions of the Hon'ble NCLT, or otherwise.
- As regards claims submitted after the last date of submission i.e. 9<sup>th</sup> December, 2021, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.

